

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:279
ANSWERED ON:22.07.2003
FREEDOM FIGHTER PENSION CASES
PUSHPDAN SHAMBHUDAN GADHAVI

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of cases pending for grant of freedom fighter pension as on date and since when these are pending, State-wise;
- (b) the action taken by the Union Government to expedite these cases; and
- (c) the time by which all these cases are likely to be cleared?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND)

(a): No cases complete in all respects eligible for Swatantrata Sainik Samman Pension duly verified and recommended by the State Government are pending in the Ministry except 2148 cases relating to Hyderabad Liberation Movement from Andhra Pradesh and 1197 cases (639 cases from Maharashtra, 555 cases from Goa, 1 case from Haryana and 2 cases from Uttar Pradesh) relating to Goa Liberation Movement Phase II, where reports from the State Governments have been received recently, are pending for decision as on 18th July, 2003.

(b) & (c): The consideration of claims for freedom fighter pension under Swatantrata Sainik Samman Pension Scheme is a continuous process. Every effort is made to dispose off the cases duly verified and recommended by the State Governments within 45 days from the date of receipt of claims complete in all respects.